

Court – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.213 of 2014 &
I.A. No. 333 of 2015 & IA No. 214 of 2015**

Dated: 5th February, 2016

IN THE MATTER OF:-

**GSPC Gas Company Ltd.
Versus
GAIL (India) Ltd. & Anr.**

.... Appellant (s)

... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **01.04.2016.**

COURT MASTER